

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.RJS(Estt.)/146/2017

Date :- 20.12.2017

Upon creation of supernumerary post in Super Time Scale of District Judge Cadre vide Govt. Order No.F.27(22)Nyay/2017, dated 07.12.2017 and in terms of Govt. Order No.F.11(3)Judl./2002 dated 07.05.2003 & No.F.26(12)/Nyay/2009, dated 03.05.2010 and pursuant to the Govt. Order No.F.19(9)Nyay/2011, dated 31.01.2012 & Gazettee Notification dated 14.09.2013 (revision of effective strength in DJ Cadre) **Shri Om Prakash Sinwar (Retd. DJ)**, is hereby granted the **Super Time Scale** of pay of District & Sessions Judge i.e. Rs.70,290-1540-76,450 for the period w.e.f. 01.07.2015 to 29.02.2016.

BY ORDER


REGISTRAR GENERAL

No.RJS/Estt./B2(i)/06/2016/12737

Date : 20.12.2017

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur (with 4 spare copies).
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/Exam./(Admn.)/(Rules)/(Class.)O.S.D.(F&I), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. District & Sessions Judge, Sri Ganganagar.
12. Shri Om Prakash Sinwar, Ex. DJ, Presently posted as President, District Consumer Dispute Redressal Forum, Barmer.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub. Court/Statistics/
RJS Leave/Jr.Actt./Building Cell.


REGISTRAR GENERAL